

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3955
(To be answered on the 12th December 2019)**

ALCOHOL TEST AT AIRPORTS

3955. SHRI AJAY KUMAR MISRA TENI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to issue any guidelines to carry out Alcohol Test of the staff working at airports in view of security of the citizens;**
(b) if so, the details thereof; and
(c) if not, the reasons therefor?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) & (b) The Civil Aviation Requirement(CAR) Section 5 Series 5 Part IV, issued on 16th September, 2019, lays down the procedure for breath-analyzer examination of the personnel engaged in Aircraft maintenance, Air Traffic Control Services, Aerodrome Operations, Ground Handling Services for detecting consumption of Alcohol and covers Air Traffic Controllers, Flight Despatchers, Aircraft Maintenance Personnel, Aerodrome Operation Personnel, Fire and Rescue Personnel, Vehicle drivers (including catering and refueling vehicles), Ground Equipment Operators and Ground Handling Personnel.

(c) Does not arise.
